

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE**

**DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 3764**

To be answered on Friday, March 24, 2017/ Chaitra 3, 1939 (Saka)

Decline in Corruption through DBT

3764. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

“Will the Minister of FINANCE be pleased to state:

- (a) Whether there has been a decline in corruption with the implementation of Direct Benefit Transfer under various welfare schemes;
- (b) if so, the details thereof;
- (c) whether the Government is adopting special measures to assess quality of work and use of money in these schemes; and
- (d) if so, the details thereof and the outcome thereon?”

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (d) : Direct Benefit Transfer (DBT) is a major reform initiative where benefits, in cash or kind, are delivered directly to the identified beneficiaries using Aadhaar as an identifier. It envisages better flow of funds and information using Information and Communications Technology (ICT) thereby achieving efficiency and inclusion in the delivery processes leading to greater accountability and transparency in the system. Line Ministries, with a view to measure the efficacy of the Schemes, carry out the operational impact assessment; including assessment of de-duplication, right targeting etc. due to implementation of DBT in their respective schemes. Ministries/Departments have their own scheme specific monitoring mechanism which inter-alia includes inspection, mobile app, use of remote sensing technology, etc.